

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1704

ANSWERED ON:07.03.2011

CHILD LABOUR

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any survey to determine the number of child labour engaged in the country including hazardous industries;
- (b) if so, the details thereof;
- (c) whether the Government has constituted any body/Committee to prevent the prevalence of child labourers specially in hazardous industries including mine areas in the country;
- (d) if so, the details thereof;
- (e) the total number of child labourers rescued and rehabilitated during the last three years and the current year; and
- (f) the likely time frame by which the child labour phenomenon would be completely eradicated from the country?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) & (b): Yes, Madam. As per Census 2001 figures there were 1.26 crore working children in the age group of 5-14. Further, as per the Survey conducted by National Sample Survey Organization (NSSO) in 2004-05, the number of working children were estimated 90.75 lakh.

(c) & (d): There is a Central Advisory Board on Child Labour which advises the Government towards eradication of child labour.

(e): As per available information, in the last three years 298611 child labourers and approximately 32437 child labourers in the current year have been rescued from hazardous work and rehabilitated through special schools and finally mainstreamed into formal education system.

(f): Child Labour is a complex socio-problem, which needs sustained efforts over a long period of time. Considering the nature and magnitude of the problem, Government is following a sequential approach of covering children first working in hazardous occupation/processes.